

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2901

ANSWERED ON:13.12.2005

CONSTRUCTION OF OVER BRIDGE ON BADARPUR BORDER

Bhadana Shri Avtar Singh

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the time taken/likely to be consumed in proposed over-bridge on Badarpur Border as the approval had been given in April, 2005 for its construction;
- (b) whether the Government has made any financial agreement with any private company;
- (c) if so, the details thereof;
- (d) the details of the cost for its construction;
- (e) whether this cost will be recovered by taking Tol Tax from the vehicles passing through this bridge and the details about its time-limit;
- (f) whether the tender will be of global level;
- (g) if so, whether any International Company is likely to participate in it; and
- (h) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI K.H. MUNIYAPPA)

- (a) The construction of over-bridge on Badarpur Border on National Highway No.2 is likely to take 3 years and six months from the date of award on Build, Operate and Transfer (BOT) basis;
- (b) No, Sir.
- (c) Does not arise.
- (d) The estimated cost of construction of this over-bridge is Rs.270.00 crores.
- (e) Yes, Sir. The concessionaire would recover the cost by levying user fee. The proposed concession period would be 20 years including the period of construction.
- (f)(g)& (h) Tenders will be invited on international competitive bidding process.